

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :08-02-2024

Date : 08.02.2024									
S L N O	C.A.No	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Sea t
1	12217/ 2024	08.02.20 24	CONTC- 6933/2 021	A P SAHOO	C.O.		Order Dtd. 2024-02- 05	CONTE MPT	(Se at No- 5)
2	12218/ 2024	08.02.20 24	CONTC- 6939/2 021	A P SAHOO	C.O.		Order Dtd. 2024-02- 05	CONTE MPT	(Se at No- 5)
3	12219/ 2024	08.02.20 24	CONTC- 424/20 20	P K MAHENDRA	C.O.		Order Dtd. 2024-02- 05	CONTE MPT	(Se at No- 4)
4	12220/ 2024	08.02.20 24	WP (C) - 378/20 17	K C PANDA	C.O.		Order Dtd. 2024-02- 07	WRIT BRANC H-7	(Se at No- 44)
5	12221/ 2024	08.02.20 24	WP (C) - 378/20 17	D N PANDA	C.O.		Order Dtd. 2024-02- 07	WRIT BRANC H-7	(Se at No- 44)
6	12222/ 2024	08.02.20 24	CONTC- 5487/2 022	P C DAS 2	C.O.		Order Dtd. 2024-02- 05	CONTE MPT	(Se at No- 6)
7	12223/ 2024	08.02.20 24	WP (C) - 1938/2 024	DEBASIS ROUT	C.O.		Order Dtd. 2024-01- 31	WRIT BRANC H-2	(Se at No- 6)
8	12225/ 2024	08.02.20 24	WP (C) - 7094/2 022	SUMIT SATPATHY	C.O.		Order Dtd. 2024-02- 07	WRIT BRANC H-7	(Se at No- 18)
9	12226/ 2024	08.02.20 24	WP (C) - 19994/ 2024	R K BISOI	C.O.	COURT NO. 1	Order Dtd. 2023-10- 11	WRIT BRANC	(Se at

			2022					H-1	No-1)
10	12228/2024	08.02.2024	ABLAPL - 731/2024	B MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05		(Se at No-1)
11	12229/2024	08.02.2024	CRLA-584/2011	P K LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	CRIMINAL APPEAL	(Se at No-11)
12	12230/2024	08.02.2024	ABLAPL - 854/2024	SK. KALIM UDDIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-06		(Se at No-11)
13	12231/2024	08.02.2024	CRLA-584/2011	P K LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	CRIMINAL APPEAL	(Se at No-11)
14	12233/2024	08.02.2024	CRLA-584/2011	P K LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	CRIMINAL APPEAL	(Se at No-11)
15	12234/2024	08.02.2024	ABLAPL - 851/2024	J SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-06		(Se at No-11)
16	12236/2024	08.02.2024	ABLAPL - 852/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-06		(Se at No-11)
17	12237/2024	08.02.2024	WP (C) - 40269/2023	KANTHAMANI SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-109)
18	12238/2024	08.02.2024	ABLAPL - 846/2024	MITRA RANJAN TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02-06		(Se at No-109)
19	12239/2024	08.02.2024	WP (C) - 28739/2021	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-106)
20	12240/2024	08.02.2024	ABLAPL - 850/20	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-06		(Se at No-

			24						106)
21	12241/2024	08.02.2024	WP (C) - 10041/2014	B B MALICK	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
22	12242/2024	08.02.2024	ABLAPL - 834/2024	S DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	BAIL-2	(Seat No-10)
23	12243/2024	08.02.2024	WP (C) - 43234/2023	S K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	WRIT BRANCH-4	(Seat No-38)
24	12244/2024	08.02.2024	ABLAPL - 835/2024	A SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-06		(Seat No-38)
25	12245/2024	08.02.2024	WP (C) - 2733/2024	DEBENDRA BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-3	(Seat No-33)
26	12247/2024	08.02.2024	ABLAPL - 836/2024	PK JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-06		(Seat No-33)
27	12248/2024	08.02.2024	WP (C) - 2729/2024	DEBENDRA BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-3	(Seat No-33)
28	12249/2024	08.02.2024	WP (C) - 2645/2024	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-21	WRIT BRANCH-2	(Seat No-7)
29	12250/2024	08.02.2024	ABLAPL - 837/2024	S DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-06		(Seat No-7)
30	12252/2024	08.02.2024	WP (C) - 2626/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-2	(Seat No-7)
31	12253/2024	08.02.2024	WP (C) - 2685/2024	BANABIHARI RAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-2	(Seat No-7)
32	12254/2024	08.02.2024	ABLAPL -	SP SAHO	C.O.	COURT NO.	Order Dtd. 2024-02-06		(Seat

			839/2024			11			No-7)
33	12255/2024	08.02.2024	WP (C) - 2708/2024	AUROBIND A SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-3	(Se at No-33)
34	12256/2024	08.02.2024	ABLAPL - 841/2024	N SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	BAIL-2	(Se at No-10)
35	12257/2024	08.02.2024	WP (C) - 2723/2024	DEBENDRA BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-3	(Se at No-33)
36	12259/2024	08.02.2024	WP (C) - 2236/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-6	(Se at No-16)
37	12260/2024	08.02.2024	ABLAPL - 844/2024	RK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-06		(Se at No-16)
38	12261/2024	08.02.2024	ABLAPL - 848/2024	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06		(Se at No-16)
39	12262/2024	08.02.2024	ABLAPL - 849/2024	AK MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	BAIL-2	(Se at No-11)
40	12265/2024	08.02.2024	ABLAPL - 840/2024	S DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06		(Se at No-11)
41	12268/2024	08.02.2024	WP (C) - 2726/2024	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-3	(Se at No-33)
42	12269/2024	08.02.2024	WP (C) - 2616/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-2	(Se at No-7)
43	12270/2024	08.02.2024	WP (C) - 2615/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-2	(Se at No-7)
44	12271/2024	08.02.2024	WP (C) - 38764/2023	P.C.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH-4	(Se at No-38)
45	12272/	08.02.2024	WP (C) -	PRADIPTA	C.O.	COURT	Order Dtd. 2024-02-	WRIT	(Se

	2024	24	2634/2024	KUMAR PATTANAYAK		NO. 11	07	BRANCH-2	at No-7)
46	12274/2024	08.02.2024	CRLMA-8/2024	CHHABI RANA	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	BAIL-1	(Seat No-5)
47	12275/2024	08.02.2024	WP (C) - 2633/2024	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-2	(Seat No-7)
48	12276/2024	08.02.2024	WP (C) - 2632/2024	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-2	(Seat No-7)
49	12277/2024	08.02.2024	WP (C) - 2618/2024	P C DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-2	(Seat No-7)
50	12278/2024	08.02.2024	WP (C) - 2486/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-40)
51	12280/2024	08.02.2024	WP (C) - 2458/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-40)
52	12281/2024	08.02.2024	WP (C) - 2483/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-40)
53	12282/2024	08.02.2024	WP (C) - 13900/2013	P CH DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-7	(Seat No-44)
54	12283/2024	08.02.2024	BLAPL-411/2024	SP DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06		(Seat No-44)
55	12287/2024	08.02.2024	WP (C) - 29511/2021	S K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 5000-01-01	WRIT BRANCH-6	(Seat No-24)
56	12293/2024	08.02.2024	WP (C) - 27779/2023	B K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-07	WRIT BRANCH-2	(Seat No-45)
57	12294/2024	08.02.2024	CMAPL-568/2022	D NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-06	M.J.C .	(Seat No-2)

58	12297/ 2024	08.02.20 24	WP (C) - 2243/2 024	DEBENDRA SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 06	WRIT BRANC H-6	(Se at No- 16)
59	12299/ 2024	08.02.20 24	WP (C) - 2281/2 024	MR ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-6	(Se at No- 16)
60	12300/ 2024	08.02.20 24	WP (C) - 1978/2 024	S K SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 06	WRIT BRANC H-2	(Se at No- 6)
61	12302/ 2024	08.02.20 24	WP (C) - 2280/2 024	MR ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-6	(Se at No- 16)
62	12303/ 2024	08.02.20 24	ABLAPL - 2465/2 020	M R BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	BAIL- 2	(Se at No- 11)
63	12304/ 2024	08.02.20 24	WP (C) - 2282/2 024	MR ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-6	(Se at No- 16)
64	12305/ 2024	08.02.20 24	ABLAPL - 6702/2 021	D SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	BAIL- 2	(Se at No- 12)
65	12306/ 2024	08.02.20 24	WP (C) - 2250/2 024	MR ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-6	(Se at No- 16)
66	12307/ 2024	08.02.20 24	WP (C) - 41194/ 2023	RAJENDRA KU. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 118)
67	12309/ 2024	08.02.20 24	WP (C) - 2246/2 024	MR ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-6	(Se at No- 16)
68	12310/ 2024	08.02.20 24	WP (C) - 1638/2 024	S K SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
69	12312/ 2024	08.02.20 24	WP (C) - 1651/2	M K PANI	C.O.	COURT NO. 3	Order Dtd. 2024-02- 07	WRIT BRANC	(Se at

			024			OLD		H (DIVISION BENCH -2)	No- 112)
70	12313/ 2024	08.02.20 24	WP (C) - 715/20 24	HK PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 06	WRIT BRANC H-6	(Se at No- 36)
71	12314/ 2024	08.02.20 24	WP (C) - 1651/2 024	P K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
72	12316/ 2024	08.02.20 24	WP (C) - 1836/2 024	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
73	12317/ 2024	08.02.20 24	WP (C) - 2605/2 024	DR. PURUS OTTAM CHULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-2	(Se at No- 7)
74	12318/ 2024	08.02.20 24	WP (C) - 1836/2 024	C R NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
75	12321/ 2024	08.02.20 24	WP (C) - 2549/2 024	LD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-1	(Se at No- 3)
76	12323/ 2024	08.02.20 24	WP (C) - 2238/2 024	D SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 06	WRIT BRANC H-6	(Se at No- 16)
77	12325/ 2024	08.02.20 24	WP (C) - 1947/2 024	SK SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 06	WRIT BRANC H-2	(Se at No- 6)
78	12326/ 2024	08.02.20 24	WP (C) - 2285/2 024	P K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)

79	12328/ 2024	08.02.20 24	WP (C) - 1922/2 024	SK SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 06	WRIT BRANC H-2	(Se at No- 6)
80	12329/ 2024	08.02.20 24	WP (C) - 2285/2 024	BHAKTADA S MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
81	12331/ 2024	08.02.20 24	WP (C) - 1880/2 024	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
82	12332/ 2024	08.02.20 24	WP (C) - 1880/2 024	S K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
83	12334/ 2024	08.02.20 24	WP (C) - 2279/2 024	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-6	(Se at No- 16)
84	12335/ 2024	08.02.20 24	WP (C) - 2276/2 024	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-6	(Se at No- 16)
85	12337/ 2024	08.02.20 24	WP (C) - 2274/2 024	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-6	(Se at No- 16)
86	12338/ 2024	08.02.20 24	WP (C) - 2499/2 024	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-8	(Se at No- 40)
87	12340/ 2024	08.02.20 24	WP (C) - 2257/2 024	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-6	(Se at No- 16)
88	12341/ 2024	08.02.20 24	BLAPL- 449/20 24	MK PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 05		(Se at No- 16)
89	12342/ 2024	08.02.20 24	WP (C) - 2260/2 024	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-6	(Se at No-

									16)
90	12344/ 2024	08.02.20 24	WP (C) - 2268/2 024	M R ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-6	(Se at No- 16)
91	12345/ 2024	08.02.20 24	WP (C) - 2500/2 024	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-8	(Se at No- 40)
92	12347/ 2024	08.02.20 24	WP (C) - 2703/2 024	ARUN KU.JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-3	(Se at No- 33)
93	12350/ 2024	08.02.20 24	CMP- 43/202 4	P PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-02- 02	WRIT BRANC H-6	(Se at No- 54)
94	12351/ 2024	08.02.20 24	WP (C) - 32077/ 2022	R R DAS	C.O.	COURT NO. 6	Order Dtd. 9999-12- 31	WRIT BRANC H-8	(Se at No- 29)
95	12352/ 2024	08.02.20 24	WP (C) - 2540/2 024	R C MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANC H-1	(Se at No- 3)
96	12357/ 2024	08.02.20 24	ABLAPL - 10159/ 2023	J. PARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 07	BAIL- 1	(Se at No- 6)
97	12358/ 2024	08.02.20 24	ABLAPL - 15043/ 2023	K. DAS	C.O.	COURT NO. 11	Order Dtd. 2023-12- 22		(Se at No- 6)
98	12359/ 2024	08.02.20 24	ABLAPL - 566/20 24	R.K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-01- 30		(Se at No- 6)
99	12360/ 2024	08.02.20 24	CRLA- 312/20 23	N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-08- 25	CRIMI NAL APPEA L	(Se at No- 9)
10 0	12361/ 2024	08.02.20 24	ABLAPL - 14638/ 2023	N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02- 07	BAIL- 1	(Se at No- 5)
10 1	12363/ 2024	08.02.20 24	ABLAPL - 14637/ 2023	N. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02- 07	BAIL- 1	(Se at No- 5)
10 2	12366/ 2024	08.02.20 24	ABLAPL -	MOHENDRA DALAI	C.O.	COURT NO.	Order Dtd. 2024-03- 20	BAIL- 2	(Se at

			13312/ 2023			11			No-10)
103	12368/ 2024	08.02.20 24	ABLAPL - 4904/2 023	N.CH. SINHA	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06	BAIL- 1	(Se at No- 2)
104	12369/ 2024	08.02.20 24	ABLAPL - 8119/2 023	D.K. NAIK	C.O.	COURT NO. 11	Order Dtd. 2023-10- 12	BAIL- 1	(Se at No- 4)
105	12370/ 2024	08.02.20 24	ABLAPL - 11730/ 2023	K.K. NATH	C.O.	COURT NO. 11	Order Dtd. 2023-10- 16	BAIL- 1	(Se at No- 2)
106	12371/ 2024	08.02.20 24	ABLAPL - 12744/ 2023	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-11- 07	BAIL- 1	(Se at No- 1)
107	12372/ 2024	08.02.20 24	ABLAPL - 15340/ 2023	ASWINI KUMAR MISHRA (3)	C.O.	COURT NO. 11	Order Dtd. 2024-01- 04	BAIL- 1	(Se at No- 2)
108	12373/ 2024	08.02.20 24	ABLAPL - 13588/ 2023	S.P. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01- 03	BAIL- 2	(Se at No- 11)
109	12374/ 2024	08.02.20 24	ABLAPL - 13451/ 2023	SANJIB KUMAR BHANJADE O	C.O.	COURT NO. 11	Order Dtd. 2024-02- 07	BAIL- 1	(Se at No- 5)
110	12375/ 2024	08.02.20 24	CRLREV - 611/20 17	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02- 02	CRIMI NAL REVIS ION	(Se at No- 5)
111	12376/ 2024	08.02.20 24	WP (C) - 2361/2 024	S.K.BISW AL	C.O.	COURT NO. 10	Order Dtd. 2024-02- 06	WRIT BRANC H-7	(Se at No- 48)
112	12377/ 2024	08.02.20 24	ABLAPL - 911/20 24	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02- 07	BAIL- 2	(Se at No- 12)
113	12378/ 2024	08.02.20 24	ABLAPL - 910/20 24	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02- 07	BAIL- 1	(Se at No- 4)
114	12379/ 2024	08.02.20 24	WP (C) - 2506/2 024	J.R.SAHO O	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06	WRIT BRANC H-1	(Se at No- 3)
115	12380/ 2024	08.02.20 24	ABLAPL - 910/20 24	S	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06	BAIL- 1	(Se at No- 3)

5	2024	24	- 611/20 24	CHOUDHURY		NO. 11	07	2	at No- 8)
11 6	12381/ 2024	08.02.20 24	WP (C) - 1859/2 024	S.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06	WRIT BRANC H-1	(Se at No- 2)
11 7	12382/ 2024	08.02.20 24	ABLAPL - 918/20 24	SK NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02- 07		(Se at No- 2)
11 8	12383/ 2024	08.02.20 24	ABLAPL - 898/20 24	BS SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02- 07		(Se at No- 2)
11 9	12384/ 2024	08.02.20 24	MATA- 6/2022	K.N. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2024-02- 27	FIRST APPEA L	(Se at No- 5)
12 0	12385/ 2024	08.02.20 24	WP (C) - 22726/ 2023	S.P.DAS	C.O.	COURT NO. 9	Order Dtd. 2024-02- 06	WRIT BRANC H-4	(Se at No- 46)
12 1	12386/ 2024	08.02.20 24	ABLAPL - 807/20 24	J PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2024-02- 06		(Se at No- 46)
12 2	12387/ 2024	08.02.20 24	ABLAPL - 805/20 24	G SAHOO	C.O.	COURT NO. 9	Order Dtd. 2024-02- 06	BAIL- 2	(Se at No- 11)
12 3	12388/ 2024	08.02.20 24	MATA- 147/20 19	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03- 12	FIRST APPEA L	(Se at No- 1)
12 4	12389/ 2024	08.02.20 24	WP (C) - 22726/ 2023	A.PATTAN AIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 06	WRIT BRANC H-4	(Se at No- 46)
12 5	12390/ 2024	08.02.20 24	ABLAPL - 804/20 24	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 06		(Se at No- 46)
12 6	12391/ 2024	08.02.20 24	MATA- 41/202 4	S. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 07		(Se at No- 46)
12 7	12392/ 2024	08.02.20 24	BLAPL- 132/20 24	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 06	BAIL- 1	(Se at No- 2)

12	12393/2024	08.02.2024	CRLREV - 600/2023	S.K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-01	CRIMINAL REVISION	(Seat No-5)
12	12394/2024	08.02.2024	WP (C) - 42083/2023	D.P. TRIPATHY	C.O.	COURT NO. 10	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-42)
13	12395/2024	08.02.2024	WP (C) - 2367/2024	S.N. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-48)
13	12396/2024	08.02.2024	WP (C) - 11180/2022	S.R. PATTANAIK	C.O.	COURT NO. 10	Order Dtd. 2024-02-02	WRIT BRANCH-1	(Seat No-4)
13	12397/2024	08.02.2024	WP (C) - 2490/2024	S.K. PATTANAIK	C.O.	COURT NO. 10	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-40)
13	12398/2024	08.02.2024	CRLA-304/2023	R. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-02-07	CRIMINAL APPEAL	(Seat No-9)
13	12399/2024	08.02.2024	CRLA-64/2024	P.K. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-02-07	CRIMINAL APPEAL	(Seat No-10)
13	12400/2024	08.02.2024	WP (C) - 1180/2022	M. JATI	C.O.	COURT NO. 5	Order Dtd. 2022-01-24	WRIT BRANCH-2	(Seat No-9)
13	12401/2024	08.02.2024	CRLA-84/2024	R. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-02-07	CRIMINAL APPEAL	(Seat No-10)
13	12402/2024	08.02.2024	CRLREV - 626/2023	G. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-02-07	CRIMINAL REVISION	(Seat No-2)
13	12403/2024	08.02.2024	CRLA-85/2024	H.K. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-02-07	CRIMINAL APPEAL	(Seat No-10)
13	12404/2024	08.02.2024	CRLREV - 627/2023	G. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-02-07	CRIMINAL REVISION	(Seat No-2)
14	12405/2024	08.02.2024	CRLREV - 628/2024	G. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-02-07	CRIMINAL REVISION	(Seat No-)

			23					ION	2)
14	12406/2024	08.02.2024	CRLA-89/2024	K.C.PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-02-07	CRIMINAL APPEAL	(Seat No-10)
14	12407/2024	08.02.2024	ABLAPL-172/2024	S BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-02-01		(Seat No-10)
14	12408/2024	08.02.2024	WP (C) - 35802/2023	S.K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-21	WRIT BRANCH-4	(Seat No-37)
14	12409/2024	08.02.2024	CRLA-50/2024	S.K.DAS	C.O.	COURT NO. 5	Order Dtd. 2024-02-07	CRIMINAL APPEAL	(Seat No-10)
14	12410/2024	08.02.2024	BLAPL-13517/2023	K.C. PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-02-06	BAIL-1	(Seat No-2)
14	12411/2024	08.02.2024	JCRLA-44/2018	J.P.KAR	C.O.	COURT NO. 5	Order Dtd. 2024-02-07	CRIMINAL APPEAL	(Seat No-4)
14	12412/2024	08.02.2024	CRLMC-438/2023	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2023-03-31	CRIMINAL MISC	(Seat No-4)
14	12413/2024	08.02.2024	CRLREV-44/2024	S. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-20	CRIMINAL REVISION	(Seat No-3)
14	12414/2024	08.02.2024	WP (C) - 2510/2024	D.P.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-02-06	WRIT BRANCH-1	(Seat No-3)
15	12415/2024	08.02.2024	WP (C) - 2665/2024	G.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-06	WRIT BRANCH-2	(Seat No-7)
15	12416/2024	08.02.2024	CRLREV-17/2022	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-05	CRIMINAL REVISION	(Seat No-4)
15	12417/2024	08.02.2024	ABLAPL-774/2024	BISWAJIT DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat No-4)
15	12418/2024	08.02.2024	WP (C) - 2665/2	J.P.KAR	C.O.	COURT NO.	Order Dtd. 2024-02-06	WRIT BRANCH	(Seat No-3)

			024			11		H-2	No-7)
154	12419/2024	08.02.2024	ABLAPL - 779/2024	LAXMI NARAYAN RAYATSINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-19		(Seat No-7)
155	12420/2024	08.02.2024	CRLREV - 498/2018	S.K. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	CRIMINAL REVISION	(Seat No-5)
156	12421/2024	08.02.2024	ABLAPL - 785/2024	SANKET KANUNGO	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	BAIL-2	(Seat No-10)
157	12422/2024	08.02.2024	CRLREV - 498/2018	S.K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	CRIMINAL REVISION	(Seat No-5)
158	12423/2024	08.02.2024	WP (C) - 2220/2024	A.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH-6	(Seat No-16)
159	12424/2024	08.02.2024	WP (C) - 30371/2023	S. MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-7	(Seat No-5)
160	12425/2024	08.02.2024	ABLAPL - 788/2024	P K DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-13		(Seat No-5)
161	12426/2024	08.02.2024	ABLAPL - 793/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-03-05		(Seat No-5)
162	12427/2024	08.02.2024	WP (C) - 2438/2024	P.BASTIA	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-40)
163	12428/2024	08.02.2024	ABLAPL - 795/2024	SOUBHAGYA KUMAR DASH	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	BAIL-1	(Seat No-5)
164	12429/2024	08.02.2024	CRLA-537/2020	B. BEHERA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
165	12430/2024	08.02.2024	WP (C) - 2445/2024	P.K.JENA	C.O.	COURT NO. 5	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-40)
166	12431/	08.02.20	ABLAPL	M N	C.O.	COURT	Order Dtd. 2024-02-		(Se

6	2024	24	- 796/20 24	MOHANTY		NO. 5	06		at No- 40)
16 7	12432/ 2024	08.02.20 24	MACA- 313/20 23	A.C.R.DA S	C.O.	COURT NO. 5	Order Dtd. 2024-02- 06	MISC. APPEA L SEC.	(Se at No- 4)
16 8	12433/ 2024	08.02.20 24	MACA- 313/20 23	P.K.BARI K	C.O.	COURT NO. 5	Order Dtd. 2024-02- 06	MISC. APPEA L SEC.	(Se at No- 4)
16 9	12434/ 2024	08.02.20 24	MACA- 1067/2 023	A.K.BARI K	C.O.	COURT NO. 10	Order Dtd. 2024-02- 06	MISC. APPEA L SEC.	(Se at No- 6)
17 0	12435/ 2024	08.02.20 24	CRLA- 45/201 7	A.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMI NAL APPEA L	(Se at No- 2)
17 1	12436/ 2024	08.02.20 24	MACA- 1067/2 023	D.K.BISO I	C.O.	COURT NO. 10	Order Dtd. 2024-02- 06	MISC. APPEA L SEC.	(Se at No- 6)
17 2	12437/ 2024	08.02.20 24	CRLA- 657/20 16	K.K. NATH	C.O.	COURT NO. 22	Order Dtd. 9999-12- 31	CRIMI NAL APPEA L	(Se at No- 4)
17 3	12438/ 2024	08.02.20 24	MACA- 1067/2 023	S.K.SING H	C.O.	COURT NO. 10	Order Dtd. 2024-02- 06	MISC. APPEA L SEC.	(Se at No- 6)
17 4	12439/ 2024	08.02.20 24	CRLA- 19/201 7	A.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMI NAL APPEA L	(Se at No- 2)
17 5	12440/ 2024	08.02.20 24	MACA- 26/202 4	B.BURGI	C.O.	COURT NO. 10	Order Dtd. 2024-02- 06		(Se at No- 2)
17 6	12441/ 2024	08.02.20 24	MACA- 520/20 23	I.C.SAHO O	C.O.	COURT NO. 23	Order Dtd. 2024-02- 05	MISC. APPEA L SEC.	(Se at No- 1)
17 7	12442/ 2024	08.02.20 24	ABLAPL - 901/20 24	SANTOSH KU. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-03- 06		(Se at No- 1)
17 8	12443/ 2024	08.02.20 24	ABLAPL - 900/20 24	SARADA NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02- 07		(Se at No- 1)

179	12444/2024	08.02.2024	MACA-284/2023	S.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	MISC. APPEAL SEC.	(Seat No-6)
180	12445/2024	08.02.2024	ABLAPL - 899/2024	B MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-03-20		(Seat No-6)
181	12446/2024	08.02.2024	MACA-284/2023	S.K.SAHO O	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	MISC. APPEAL SEC.	(Seat No-6)
182	12447/2024	08.02.2024	ABLAPL - 897/2024	A C R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No-6)
183	12448/2024	08.02.2024	WP (C) - 2123/2024	K.N.SAHO O	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	WRIT BRANCH-5	(Seat No-32)
184	12449/2024	08.02.2024	ABLAPL - 896/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No-32)
185	12450/2024	08.02.2024	ABLAPL - 811/2024	S K SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	BAIL-2	(Seat No-11)
186	12451/2024	08.02.2024	WP (C) - 35296/2023	K.K.NATH	C.O.	COURT NO. 11	Order Dtd. 5000-01-01	WRIT BRANCH-5	(Seat No-23)
187	12452/2024	08.02.2024	ABLAPL - 806/2024	KAMALAKANTA NATH	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	BAIL-1	(Seat No-5)
188	12453/2024	08.02.2024	ABLAPL - 627/2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-18		(Seat No-5)
189	12454/2024	08.02.2024	WP (C) - 26015/2023	S.SAHO O	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	WRIT BRANCH-7	(Seat No-48)
190	12455/2024	08.02.2024	ABLAPL - 627/2024	S PARIJA	C.O.	COURT NO. 11	Order Dtd. 2024-03-18		(Seat No-48)
191	12456/2024	08.02.2024	WP (C) - 17835/2023	K.K.NATH	C.O.	COURT NO. 11	Judgement Dtd. 2024-02-01	WRIT BRANCH-2	(Seat No-

									34)
19 2	12457/ 2024	08.02.20 24	WP (C) - 13686/ 2023	J.D. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2024-05- 08	WRIT BRANC H-7	(Se at No- 44)
19 3	12458/ 2024	08.02.20 24	ABLAPL - 726/20 24	S CHOUIDHU RY	C.O.	COURT NO. 11	Order Dtd. 2024-03- 18	BAIL- 1	(Se at No- 6)
19 4	12459/ 2024	08.02.20 24	WP (C) - 17835/ 2023	P.N.NAYA K	C.O.	COURT NO. 11	Judgement Dtd. 2024-02-01	WRIT BRANC H-2	(Se at No- 34)
19 5	12460/ 2024	08.02.20 24	FAO- 549/20 23	A.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06	MISC. APPEA L SEC.	(Se at No- 2)
19 6	12461/ 2024	08.02.20 24	WP (C) - 26599/ 2023	S.SAHOO	C.O.	COURT NO. 11	Judgement Dtd. 2024-02-01	WRIT BRANC H-5	(Se at No- 21)
19 7	12462/ 2024	08.02.20 24	FAO- 549/20 23	S. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06	MISC. APPEA L SEC.	(Se at No- 2)
19 8	12463/ 2024	08.02.20 24	WP (C) - 27374/ 2023	K.K.NATH	C.O.	COURT NO. 11	Judgement Dtd. 2024-02-01	WRIT BRANC H-6	(Se at No- 25)
19 9	12464/ 2024	08.02.20 24	FAO- 524/20 23	S. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06	MISC. APPEA L SEC.	(Se at No- 2)
20 0	12465/ 2024	08.02.20 24	FAO- 524/20 23	A.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06	MISC. APPEA L SEC.	(Se at No- 2)
20 1	12466/ 2024	08.02.20 24	WP (C) - 36071/ 2023	A. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06	WRIT BRANC H-6	(Se at No- 35)
20 2	12467/ 2024	08.02.20 24	WP (C) - 36071/ 2023	B.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06	WRIT BRANC H-6	(Se at No- 35)
20 3	12468/ 2024	08.02.20 24	WP (C) - 1822/2 024	P.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02- 06	WRIT BRANC H-1	(Se at No- 2)
20 4	12469/ 2024	08.02.20 24	ABLAPL -	SNEHASIS H BEHERA	C.O.	COURT NO.	Order Dtd. 2024-02- 07	BAIL- 2	(Se at

			729/2024			11			No-8)
205	12470/2024	08.02.2024	WP (C) - 1824/2024	P.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH-1	(Seat No-2)
206	12471/2024	08.02.2024	WP (C) - 2400/2024	P.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-48)
207	12472/2024	08.02.2024	ABLAPL - 808/2024	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-06		(Seat No-48)
208	12473/2024	08.02.2024	WP (C) - 2404/2024	P.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-40)
209	12474/2024	08.02.2024	ABLAPL - 538/2024	H K PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-29		(Seat No-40)
210	12475/2024	08.02.2024	WP (C) - 20723/2022	SANTOSH KUMAR NANDA	C.O.	COURT NO. 22	Order Dtd. 2024-04-08	WRIT BRANCH-1	(Seat No-2)
211	12476/2024	08.02.2024	ABLAPL - 212/2024	G C MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-02-07		(Seat No-2)
212	12477/2024	08.02.2024	WP (C) - 32210/2023	G. SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2024-02-06	WRIT BRANCH-4	(Seat No-27)
213	12478/2024	08.02.2024	ABLAPL - 913/2024	S CH SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2024-02-07		(Seat No-27)
214	12479/2024	08.02.2024	ABLAPL - 908/2024	PRASANTA KUMAR BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-02-07		(Seat No-27)
215	12480/2024	08.02.2024	ABLAPL - 903/2024	PRASANJIT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-02-07		(Seat No-27)
216	12481/2024	08.02.2024	ABLAPL - 902/2024	SARADA NAYAK	C.O.	COURT NO. 22	Order Dtd. 2024-02-07		(Seat No-27)
21	12482/	08.02.20	CRLMC-	M/S.KART	C.O.	COURT	Order Dtd. 2024-02-	CRIMI	(Se

7	2024	24	2598/2023	IK CHANDRA TRIPATHY R.K.MOHA PATRA		NO. 22	06	NAL MISC	at No-4)
218	12483/2024	08.02.2024	CRLMC-5167/2023	SHYAMANA NDA MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2024-02-07	CRIMINAL MISC	(Se at No-4)
219	12484/2024	08.02.2024	CRLMC-3/2023	H.K. PATRA	C.O.	COURT NO. 22	Order Dtd. 2024-02-06	CRIMINAL MISC	(Se at No-1)
220	12485/2024	08.02.2024	CRLMC-1/2024	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-05		(Se at No-1)
221	12487/2024	08.02.2024	CRLMC-4368/2023	S.R. PATTANAI K	C.O.	COURT NO. 15	Order Dtd. 2024-02-07	CRIMINAL MISC	(Se at No-2)
222	12488/2024	08.02.2024	CRLMC-4265/2023	M.M. PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-02-07	CRIMINAL MISC	(Se at No-1)
223	12489/2024	08.02.2024	CRLMC-4175/2023	B. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-02-07	CRIMINAL MISC	(Se at No-7)
224	12490/2024	08.02.2024	CRLMC-108/2024	S. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-07	CRIMINAL MISC	(Se at No-2)
225	12491/2024	08.02.2024	ABLAPL - 797/2024	MRUTYUNJ AYA MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-06		(Se at No-2)
226	12492/2024	08.02.2024	CRLMC-42/2024	P.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-21		(Se at No-2)
227	12493/2024	08.02.2024	CRLMC-33/2024	M. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-07		(Se at No-2)
228	12494/2024	08.02.2024	CRLMC-75/2024	A. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-07		(Se at No-2)
229	12495/2024	08.02.2024	ABLAPL -	A K BEHERA	C.O.	COURT NO.	Order Dtd. 2024-02-06		(Se at

			842/2024			15			No-2)
230	12496/2024	08.02.2024	CRLMC-286/2024	S. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-14		(Se at No-2)
231	12497/2024	08.02.2024	ABLAPL - 847/2024	J PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-02-06		(Se at No-2)
232	12498/2024	08.02.2024	CRLMC-2360/2023	J.R. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-07	CRIMINAL MISC	(Se at No-1)
233	12499/2024	08.02.2024	ABLAPL - 763/2024	D SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-05		(Se at No-1)
234	12500/2024	08.02.2024	CRLMC-174/2024	P.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	CRIMINAL MISC	(Se at No-2)
235	12501/2024	08.02.2024	CRLMC-271/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Se at No-2)
236	12502/2024	08.02.2024	ABLAPL - 802/2024	D SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	BAIL-2	(Se at No-11)
237	12503/2024	08.02.2024	WP (C) - 2575/2024	R.K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-1	(Se at No-3)
238	12504/2024	08.02.2024	ABLAPL - 673/2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-18		(Se at No-3)
239	12505/2024	08.02.2024	CRLA-303/2023	Y. DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-9)
240	12506/2024	08.02.2024	ABLAPL - 673/2024	S PARIJA	C.O.	COURT NO. 11	Order Dtd. 2024-03-18		(Se at No-9)
241	12507/2024	08.02.2024	CRLMC-272/2024	S.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Se at No-9)
242	12508/	08.02.2024	ABLAPL	S	C.O.	COURT	Order Dtd. 2024-03-		(Se

2	2024	24	- 727/20 24	CHOUIDHURY		NO. 11	18		at No- 9)
24 3	12509/ 2024	08.02.20 24	CRLMC- 2746/2 023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02- 20	CRIMI NAL MISC	(Se at No- 3)
24 4	12510/ 2024	08.02.20 24	ABLAPL - 266/20 24	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03- 05		(Se at No- 3)
24 5	12511/ 2024	08.02.20 24	CRLMC- 4458/2 023	PRANGYAN ANDA PATTANAI K	C.O.	COURT NO. 15	Order Dtd. 2024-02- 22	CRIMI NAL MISC	(Se at No- 4)
24 6	12512/ 2024	08.02.20 24	ABLAPL - 810/20 24	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02- 27	BAIL- 1	(Se at No- 5)
24 7	12513/ 2024	08.02.20 24	WP (C) - 2227/2 024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02- 07	WRIT BRANC H-6	(Se at No- 16)
24 8	12514/ 2024	08.02.20 24	WP (C) - 10894/ 2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02- 07	WRIT BRANC H-3	(Se at No- 12)
24 9	12515/ 2024	08.02.20 24	WP (C) - 1129/2 024	B.R. SENAPATI	C.O.	COURT NO. 11	Order Dtd. 2024-02- 07	WRIT BRANC H-2	(Se at No- 34)
25 0	12516/ 2024	08.02.20 24	WP (C) - 2810/2 024	P.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-02- 07	WRIT BRANC H-4	(Se at No- 37)
25 1	12517/ 2024	08.02.20 24	WP (C) - 2224/2 024	DILIP KUMAR SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-02- 07	WRIT BRANC H-6	(Se at No- 16)
25 2	12518/ 2024	08.02.20 24	WP (C) - 1722/2 024	H. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02- 07	WRIT BRANC H-8	(Se at No- 39)
25 3	12519/ 2024	08.02.20 24	WP (C) - 2624/2 024	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 11	Order Dtd. 2024-02- 07	WRIT BRANC H-2	(Se at No- 7)
25 4	12520/ 2024	08.02.20 24	WP (C) - 2625/2 024	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 11	Order Dtd. 2024-02- 07	WRIT BRANC H-2	(Se at No- 7)

25	12521/2024	08.02.2024	WP (C) - 2731/2024	R.K. PATANAIAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-3	(Seat No-33)
25	12522/2024	08.02.2024	WP (C) - 2735/2024	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-3	(Seat No-33)
25	12523/2024	08.02.2024	CMAPL-799/2023	B. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	M.J.C.	(Seat No-3)
25	12524/2024	08.02.2024	WA-659/2023	Y. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	WRIT APPEAL	(Seat No-1)
25	12525/2024	08.02.2024	ABLAPL - 912/2024	UC JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	BAIL-1	(Seat No-4)
26	12528/2024	08.02.2024	WP (C) - 27266/2019	M.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	WRIT BRANCH-1	(Seat No-3)
26	12529/2024	08.02.2024	WP (C) - 23298/2019	M.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	WRIT BRANCH-1	(Seat No-3)
26	12530/2024	08.02.2024	WP (C) - 24478/2019	M.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	WRIT BRANCH-2	(Seat No-8)
26	12531/2024	08.02.2024	WP (C) - 23457/2019	M.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	WRIT BRANCH-7	(Seat No-48)
26	12532/2024	08.02.2024	WP (C) - 24480/2019	M.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	WRIT BRANCH-2	(Seat No-8)
26	12533/2024	08.02.2024	WP (C) - 12503/2022	M.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	WRIT BRANCH-1	(Seat No-1)
26	12534/2024	08.02.2024	RSA-133/2008	P.N. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	SECOND APPEAL	(Seat No-3)
26	12535/2024	08.02.2024	SA-60/1992	A. SUNDARAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	SECOND APPEAL	(Seat No-)

								L	3)
268	12536/2024	08.02.2024	WP (C) - 7399/2023	S.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-8	(Seat No-39)
269	12537/2024	08.02.2024	WP (C) - 7395/2023	S.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-8	(Seat No-39)
270	12538/2024	08.02.2024	WP (C) - 7397/2023	S.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-8	(Seat No-39)
271	12539/2024	08.02.2024	WP (C) - 15874/2022	SUMIT SATPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No-38)
272	12540/2024	08.02.2024	WP (C) - 15878/2022	SUMIT SATPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No-38)
273	12541/2024	08.02.2024	WP (C) - 1761/2024	B C PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-8	(Seat No-39)
274	12542/2024	08.02.2024	WP (C) - 1317/2024	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-26	WRIT BRANCH-4	(Seat No-19)
275	12543/2024	08.02.2024	WP (C) - 2609/2024	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 1	Order Dtd. 2024-02-07	WRIT BRANCH-2	(Seat No-7)
276	12544/2024	08.02.2024	WP (C) - 14725/2023	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-3	(Seat No-12)
277	12545/2024	08.02.2024	WP (C) - 33418/2023	B D SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No-30)
278	12546/2024	08.02.2024	WP (C) - 22118/2023	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-07-19	WRIT BRANCH-5	(Seat No-53)
279	12547/2024	08.02.2024	WP (C) - 22116/2023	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-07	WRIT BRANCH-5	(Seat No-53)
280	12548/2024	08.02.2024	WP (C) - 16305/	A.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH	(Seat

			2023					H-1	No-31)
28 1	12549/ 2024	08.02.20 24	CONTC- 554/20 24	SOURAVA CH. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-02- 07		(Se at No- 31)
28 2	12550/ 2024	08.02.20 24	WP (C) - 15876/ 2022	S. SATPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-02- 08	WRIT BRANC H-4	(Se at No- 38)
28 3	12551/ 2024	08.02.20 24	CONTC- 589/20 24	M/S J.K KHANDAYA TRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02- 07		(Se at No- 38)
28 4	12552/ 2024	08.02.20 24	CONTC- 450/20 24	M/S GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-02- 07		(Se at No- 38)
28 5	12553/ 2024	08.02.20 24	WP (C) - 2576/2 024	S. BARDHAN	C.O.	COURT NO. 1	Order Dtd. 2024-02- 06	WRIT BRANC H-1	(Se at No- 3)
28 6	12554/ 2024	08.02.20 24	CONTC- 474/20 24	M/S PRADIPTA KUMAR PATTANAY AK	C.O.	COURT NO. 1	Order Dtd. 2024-02- 07		(Se at No- 3)
28 7	12555/ 2024	08.02.20 24	ABLAPL - 803/20 24	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-02- 06		(Se at No- 3)
28 8	12556/ 2024	08.02.20 24	WP (C) - 2771/2 024	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-02- 07	WRIT BRANC H-3	(Se at No- 33)
28 9	12557/ 2024	08.02.20 24	WP (C) - 19688/ 2023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 1	Order Dtd. 2024-02- 06	WRIT BRANC H-7	(Se at No- 15)
29 0	12558/ 2024	08.02.20 24	CONTC- 536/20 24	GANESH CH. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-02- 07		(Se at No- 15)
29 1	12559/ 2024	08.02.20 24	WP (C) - 5996/2 023	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 1	Order Dtd. 2024-02- 06	WRIT BRANC H-1	(Se at No- 1)
29 2	12560/ 2024	08.02.20 24	CONTC- 411/20 24	P K LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-02- 07		(Se at No- 1)

29	12561/2024	08.02.2024	ABLAPL - 790/2024	G SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-06		(Se at No-1)
29	12562/2024	08.02.2024	WP (C) - 3154/2021	S.R. PANI	C.O.	COURT NO. 1	Order Dtd. 2024-02-07	WRIT BRANC H-4	(Se at No-17)
29	12563/2024	08.02.2024	CONTC-539/2024	P K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-07		(Se at No-17)
29	12564/2024	08.02.2024	ABLAPL - 754/2024	M BARAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Se at No-7)
29	12565/2024	08.02.2024	WP (C) - 3154/2021	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANC H-4	(Se at No-17)
29	12566/2024	08.02.2024	CONTC-451/2024	GOPINATH SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Se at No-17)
29	12567/2024	08.02.2024	WP (C) - 2780/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANC H-3	(Se at No-33)
30	12568/2024	08.02.2024	WPC (OA) - 956/2018	B. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	OA Branc h	(Se at No-1)
30	12569/2024	08.02.2024	CMP-1053/2023	D. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-04-04	WRIT BRANC H-7	(Se at No-55)
30	12570/2024	08.02.2024	ABLAPL - 800/2024	SANKET KANUNGO	C.O.	COURT NO. 11	Order Dtd. 2024-02-27		(Se at No-55)
30	12571/2024	08.02.2024	ABLAPL - 799/2024	A K ROUL	C.O.	COURT NO. 11	Order Dtd. 2024-03-19	BAIL-2	(Se at No-10)
30	12572/2024	08.02.2024	WP (C) - 20891/2023	S.R. PANI	C.O.	COURT NO. 20	Order Dtd. 2024-03-20	WRIT BRANC H-6	(Se at No-24)
30	12573/2024	08.02.2024	ABLAPL - 798/2024	A K ROUL	C.O.	COURT NO. 11	Order Dtd. 2024-03-19	BAIL-2	(Se at No-

			24						10)
306	12574/2024	08.02.2024	WP (C) - 2776/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-3	(Seat No-33)
307	12575/2024	08.02.2024	ABLAPL - 27/2024	M D BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-13	BAIL-2	(Seat No-8)
308	12576/2024	08.02.2024	WP (C) - 2781/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-3	(Seat No-33)
309	12577/2024	08.02.2024	WP (C) - 2768/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	WRIT BRANCH-3	(Seat No-33)
310	12578/2024	08.02.2024	BLAPL-13300/2023	P K LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	BAIL-2	(Seat No-9)
311	12579/2024	08.02.2024	BLAPL-7547/2023	B N SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	BAIL-2	(Seat No-9)
312	12580/2024	08.02.2024	BLAPL-12160/2023	A. SUNDARAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	BAIL-1	(Seat No-3)
313	12581/2024	08.02.2024	BLAPL-7547/2023	A K SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	BAIL-2	(Seat No-9)
314	12582/2024	08.02.2024	BLAPL-14604/2023	M.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	BAIL-2	(Seat No-8)
315	12583/2024	08.02.2024	BLAPL-7546/2023	B N SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	BAIL-2	(Seat No-9)
316	12584/2024	08.02.2024	BLAPL-9090/2023	RAHUL. SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	BAIL-2	(Seat No-7)
317	12585/2024	08.02.2024	BLAPL-8061/2023	M. PAGAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-06	BAIL-1	(Seat No-1)
318	12586/2024	08.02.2024	BLAPL-7546/2023	A K SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	BAIL-2	(Seat No-2)

			023			11			No-9)
319	12587/2024	08.02.2024	BLAPL-8881/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	BAIL-2	(Se at No-8)
320	12588/2024	08.02.2024	RPFAM-411/2023	P. BASTIA	C.O.	COURT NO. 20	Order Dtd. 2024-04-30	FIRST APPEAL	(Se at No-5)
321	12589/2024	08.02.2024	BLAPL-8420/2023	B N SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	BAIL-2	(Se at No-12)
322	12590/2024	08.02.2024	RPFAM-327/2023	BALARAM SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	FIRST APPEAL	(Se at No-5)
323	12591/2024	08.02.2024	BLAPL-14611/2023	A K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	BAIL-2	(Se at No-8)
324	12592/2024	08.02.2024	BLAPL-13263/2023	B S SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	BAIL-2	(Se at No-9)
325	12593/2024	08.02.2024	CMP-849/2023	L.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-02-06	WRIT BRANCH-5	(Se at No-53)
326	12594/2024	08.02.2024	BLAPL-12826/2023	P K BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	BAIL-2	(Se at No-12)
327	12595/2024	08.02.2024	BLAPL-13200/2023	J PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	BAIL-1	(Se at No-4)
328	12596/2024	08.02.2024	CMP-34/2024	G.C. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	WRIT BRANCH-6	(Se at No-54)
329	12597/2024	08.02.2024	BLAPL-11183/2023	S K BHANJADEO	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	BAIL-1	(Se at No-2)
330	12598/2024	08.02.2024	BLAPL-12367/2023	M R SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	BAIL-1	(Se at No-2)
33	12599/	08.02.2024	CMP-	P.K.	C.O.	COURT	Order Dtd. 2024-02-	WRIT	(Se

1	2024	24	70/2024	PATRI		NO. 20	07	BRANCH-6	at No-54)
332	12600/2024	08.02.2024	CMP-32/2024	BIKRAM BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-04-18	WRIT BRANCH-6	(Se at No-54)
333	12601/2024	08.02.2024	BLAPL-2023/2021	S CHOUIDHURY	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	BAIL-1	(Se at No-1)
334	12602/2024	08.02.2024	ABLAPL-11702/2022	B. LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	BAIL-2	(Se at No-11)
335	12603/2024	08.02.2024	CMP-1532/2023	B.R. SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	WRIT BRANCH-4	(Se at No-19)
336	12604/2024	08.02.2024	BLAPL-4142/2023	S K NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	BAIL-2	(Se at No-9)
337	12605/2024	08.02.2024	CMP-1619/2023	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	WRIT BRANCH-5	(Se at No-20)
338	12606/2024	08.02.2024	BLAPL-4142/2023	G JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	BAIL-2	(Se at No-9)
339	12607/2024	08.02.2024	CMP-1531/2023	RANJIT MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	WRIT BRANCH-4	(Se at No-19)
340	12608/2024	08.02.2024	ABLAPL-7108/2022	SARADA NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	BAIL-2	(Se at No-10)
341	12609/2024	08.02.2024	CMP-574/2023	M.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-05-13	WRIT BRANCH-2	(Se at No-6)
342	12610/2024	08.02.2024	ABLAPL-9881/2022	RAJENDRA KU. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	BAIL-2	(Se at No-11)
343	12611/2024	08.02.2024	WP (C) - 38971/2023	K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	WRIT BRANCH (DIVI)	(Se at No-118)

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34 4	12612/ 2024	08.02.20 24	ABLAPL - 9208/2 023	S.K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09- 18	BAIL- 1	(Se at No- 4)
34 5	12613/ 2024	08.02.20 24	WP (C) - 41336/ 2023	S. SATPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 06	WRIT BRANC H-1	(Se at No- 2)
34 6	12614/ 2024	08.02.20 24	WP (C) - 2552/2 024	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-1	(Se at No- 3)
34 7	12615/ 2024	08.02.20 24	WP (C) - 2593/2 024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-1	(Se at No- 3)
34 8	12616/ 2024	08.02.20 24	WP (C) - 26843/ 2023	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
34 9	12617/ 2024	08.02.20 24	WP (C) - 2592/2 024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-1	(Se at No- 3)
35 0	12618/ 2024	08.02.20 24	WP (C) - 25077/ 2023	P N NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 118)
35 1	12619/ 2024	08.02.20 24	WP (C) - 2573/2 024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-1	(Se at No- 3)
35 2	12620/ 2024	08.02.20 24	WP (C) - 15859/ 2023	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
35 3	12621/ 2024	08.02.20 24	WP (C) - 2591/2 024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-1	(Se at No- 3)

35	12622/ 2024	08.02.20 24	WP (C) - 2567/2 024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 07	WRIT BRANC H-1	(Se at No- 3)
35	12623/ 2024	08.02.20 24	WP (C) - 1213/2 023	K MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03- 06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
35	12624/ 2024	08.02.20 24	WP (C) - 2470/2 024	K C PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 07	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
35	12625/ 2024	08.02.20 24	WP (C) - 2493/2 024	TRILOCHA N PANIGRAH I	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 07	WRIT BRANC H-8	(Se at No- 40)
35	12626/ 2024	08.02.20 24	WP (C) - 21290/ 2021	ASHOK KU. RANA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
35	12627/ 2024	08.02.20 24	WP (C) - 2824/2 024	S.K. SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 07	WRIT BRANC H-4	(Se at No- 37)
36	12628/ 2024	08.02.20 24	WP (C) - 41338/ 2023	S. SATPATHY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 06	WRIT BRANC H-1	(Se at No- 2)
36	12629/ 2024	08.02.20 24	WP (C) - 2835/2 024	S.K. SINGH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 07	WRIT BRANC H-4	(Se at No- 37)
36	12630/ 2024	08.02.20 24	WP (C) - 2700/2 024	A. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 07	WRIT BRANC H-2	(Se at No- 7)
36	12631/ 2024	08.02.20 24	WP (C) - 2553/2 024	D. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-02- 07	WRIT BRANC H-1	(Se at No- 3)
36	12632/ 2024	08.02.20 24	WP (C) - 2556/2 024	D. BEHERA	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2024-02- 07	WRIT BRANC H-1	(Se at No-

						COURT			3)
365	12633/2024	08.02.2024	WP (C) - 2558/2024	D. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No-3)
366	12634/2024	08.02.2024	WP (C) - 2559/2024	D. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No-3)
367	12635/2024	08.02.2024	BLAPL-14511/2023	J PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-06	BAIL-1	(Seat No-3)
368	12636/2024	08.02.2024	WP (C) - 25090/2012	K MANDAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-06	WRIT BRANCH-2	(Seat No-9)
369	12637/2024	08.02.2024	CRLREV - 49/2022	YASHABANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	CRIMINAL REVISION	(Seat No-4)
370	12638/2024	08.02.2024	WP (C) - 2408/2024	PRASANJIT BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-02-15	WRIT BRANCH-8	(Seat No-40)
371	12639/2024	08.02.2024	CRLREV - 49/2022	AK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	CRIMINAL REVISION	(Seat No-4)
372	12640/2024	08.02.2024	CRLREV - 303/2023	G R DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-06	CRIMINAL REVISION	(Seat No-1)
373	12647/2024	08.02.2024	WP (C) - 1950/2024	S.K.SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-02-06	WRIT BRANCH-2	(Seat No-6)
374	12648/2024	08.02.2024	WP (C) - 36138/2023	B MAHALI	C.O.	COURT NO. 16	Order Dtd. 2024-02-07	WRIT BRANCH-7	(Seat No-48)
375	12649/2024	08.02.2024	WP (C) - 42401/2023	B MAHALI	C.O.	COURT NO. 16	Order Dtd. 2024-02-07	WRIT BRANCH-4	(Seat No-27)
376	12650/2024	08.02.2024	WP (C) - 42599/2023	MR BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-02-07	WRIT BRANCH-6	(Seat No-25)
377	12651/2024	08.02.2024	WP (C) - 375/20	G JAYASINGH	C.O.	COURT NO.	Order Dtd. 2024-02-07	WRIT BRANCH	(Seat No-)

			24	H		16		H-2	No-50)
378	12652/2024	08.02.2024	WP (C) - 1648/2024	B BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-02-07	WRIT BRANCH-7	(Seat No-5)
379	12654/2024	08.02.2024	CRLMC-3487/2023	S NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-07	CRIMINAL MISC	(Seat No-1)
380	12657/2024	08.02.2024	CRLMC-3539/2023	HK PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-07	CRIMINAL MISC	(Seat No-2)
381	12658/2024	08.02.2024	CRLMC-4554/2023	M DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-07	CRIMINAL MISC	(Seat No-5)
382	12659/2024	08.02.2024	CRLMC-82/2024	P BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-02-07		(Seat No-5)
383	12660/2024	08.02.2024	CRLMC-85/2024	A SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-07		(Seat No-5)
384	12661/2024	08.02.2024	CRLMC-163/2024	TK NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-07	CRIMINAL MISC	(Seat No-2)
385	12662/2024	08.02.2024	WP (C) - 31327/2023	K.K.NATH	C.O.	COURT NO. 15	Order Dtd. 2024-02-01	WRIT BRANCH-2	(Seat No-8)
386	12663/2024	08.02.2024	WP (C) - 17441/2017	R.K. BARIK	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-41)
387	12664/2024	08.02.2024	WP (C) - 2666/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	WRIT BRANCH-2	(Seat No-7)
388	12665/2024	08.02.2024	WP (C) - 2652/2024	D. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-06-18	WRIT BRANCH-2	(Seat No-7)
389	12666/2024	08.02.2024	CMP-292/2023	S. PATTNAIK	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	WRIT BRANCH-7	(Seat No-48)
39	12667/	08.02.2024	WP (C) -	A	C.O.	COURT	Order Dtd. 2024-02-	WRIT	(Se

0	2024	24	2005/2024	MOHANTY		NO. 6	05	BRANCH-3	at No-12)
391	12668/2024	08.02.2024	CONTC-553/2024	P.K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-02-07		(Se at No-12)
392	12671/2024	08.02.2024	CMP-1521/2023	P.K. SWAIN, ADV	C.O.	COURT NO. 6	Order Dtd. 2024-02-05	WRIT BRANCH-4	(Se at No-19)
393	12672/2024	08.02.2024	BLAPL-520/2024	R. K. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-02-07		(Se at No-19)
394	12199/2024	08.02.2024	ABLAPL-801/2024	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-02-06		(Se at No-19)
395	12200/2024	08.02.2024	WP (C) - 694/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-5	(Se at No-47)
396	12201/2024	08.02.2024	WP (C) - 700/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-01-17	WRIT BRANCH-5	(Se at No-47)
397	12202/2024	08.02.2024	BLAPL-13636/2023	HIMANSU SEKHAR LENKA	GENERAL		Order Dtd. 2024-02-06	BAIL-2	(Se at No-7)
398	12203/2024	08.02.2024	WP (C) - 2658/2024	MANAS PATI	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-2	(Se at No-7)
399	12204/2024	08.02.2024	WP (C) - 2660/2024	MANAS PATI	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-2	(Se at No-7)
400	12205/2024	08.02.2024	WP (C) - 2667/2024	MANAS PATI	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-2	(Se at No-7)
401	12206/2024	08.02.2024	CRLMP-84/2024	MANAS PATI	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-7	(Se at No-10)
402	12207/2024	08.02.2024	WP (C) - 2668/2024	MANAS PATI	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-2	(Se at No-7)

403	12208/2024	08.02.2024	WP (C) - 2679/2024	MANAS PATI	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-2	(Seat No-7)
404	12209/2024	08.02.2024	BLAPL-8886/2023	CLARA D SOUZA	GENERAL		Order Dtd. 2024-02-07	BAIL-2	(Seat No-8)
405	12210/2024	08.02.2024	WP (C) - 17529/2008	CLARA D SOUZA	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-6	(Seat No-16)
406	12264/2024	08.02.2024	ABLAPL - 589/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-02-07		(Seat No-16)
407	12288/2024	08.02.2024	BLAPL-13559/2023	BALAKRUS HNA RAY	GENERAL		Order Dtd. 2024-02-07	BAIL-1	(Seat No-2)
408	12290/2024	08.02.2024	WA-1117/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-1)
409	12291/2024	08.02.2024	WA-1115/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-1)
410	12292/2024	08.02.2024	WA-522/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-6)
411	12295/2024	08.02.2024	WA-518/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-6)
412	12298/2024	08.02.2024	WA-501/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-6)
413	12320/2024	08.02.2024	WA-1089/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No-7)
414	12362/2024	08.02.2024	WA-510/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-6)
415	12364/2024	08.02.2024	WA-79/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-)

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41	12365/2024	08.02.2024	WA-39/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-7)
41	12367/2024	08.02.2024	WA-2004/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-4)
41	12653/2024	08.02.2024	ABLAPL-907/2024	HAREKRUS HNA DASH	GENERAL		Order Dtd. 2024-02-07		(Seat No-4)
41	12656/2024	08.02.2024	BLAPL-9504/2023	HAREKRUS HNA DASH	GENERAL		Order Dtd. 2024-02-07	BAIL-1	(Seat No-4)
42	12211/2024	08.02.2024	WP (C) - 2021/2024	R K SARAIYGZ	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No-12)
42	12212/2024	08.02.2024	WP (C) - 4066/2016	L ACHARI	GENERAL		Order Dtd. 2023-11-23	WRIT BRANCH-6	(Seat No-25)
42	12213/2024	08.02.2024	WP (C) - 2228/2007	B SINGH	GENERAL		Order Dtd. 2023-01-10		(Seat No-25)
42	12214/2024	08.02.2024	ABLAPL-2812/2020	D K JENA	GENERAL		PetitionAnnexure, Entire Order,	BAIL-2	(Seat No-9)
42	12215/2024	08.02.2024	WP (C) - 25933/2014	B SINGH	GENERAL		Order Dtd. 2023-01-10 Petition, Annexure ,	WRIT BRANCH (DIVISION BENCH)	(Seat No-106)
42	12216/2024	08.02.2024	WP (C) - 18921/2022	PC SEJPADH	GENERAL		Order Dtd. 2024-01-08	WRIT BRANCH-3	(Seat No-33)
42	12224/2024	08.02.2024	WP (C) - 15322/2014	B K SWAIN	GENERAL		Order Dtd. 2024-01-11	WRIT BRANCH-2	(Seat No-34)
42	12227/2024	08.02.2024	WP (C) - 17792/2012	R K SARAIYGZ	GENERAL		Order Dtd. 2023-07-11	WRIT BRANCH-5	(Seat No-

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42	12232/2024	08.02.2024	SAO-5/2023	S K BEHERA	GENERAL		Order Dtd. 2023-08-10	SECOND APPEAL	(Seat No-5)
42	12235/2024	08.02.2024	RSA-68/2015	L ACHARI	GENERAL		Order Dtd. 2022-10-20	SECOND APPEAL	(Seat No-5)
43	12246/2024	08.02.2024	RSA-447/2015	P N NAYAK	GENERAL		Order Dtd. 2023-12-21	SECOND APPEAL	(Seat No-1)
43	12251/2024	08.02.2024	SA-255/1989	A K RANA	GENERAL		Decree	SECOND APPEAL	(Seat No-3)
43	12258/2024	08.02.2024	SA-4/2002	P N NAYAK	GENERAL		Order Dtd. 2012-05-07 Appealmemo, Entire Order, Decree,		(Seat No-3)
43	12263/2024	08.02.2024	SA-393/2000	S K BEHERA	GENERAL		Order Dtd. 2002-03-08 Petition,	SECOND APPEAL	(Seat No-7)
43	12266/2024	08.02.2024	OJC-4972/2001	A SUNDARAY	GENERAL		Order Dtd. 2016-09-14		(Seat No-7)
43	12267/2024	08.02.2024	SA-52/1997	B K PANDA	GENERAL		Order Dtd. 2024-01-09	SECOND APPEAL	(Seat No-6)
43	12273/2024	08.02.2024	OJC-10043/1999	K N SAHOO	GENERAL		Order Dtd. 2023-11-06	WRIT BRANCH-1	(Seat No-4)
43	12279/2024	08.02.2024	MA-593/2001	B P MOHANTY	GENERAL		Order Dtd. 2024-03-28 Appealmemo, Misc. case, Entire Order,	MISC. APPEAL SEC.	(Seat No-5)
43	12284/2024	08.02.2024	CONTC-7593/2021	K DAS	GENERAL		Order Dtd. 2022-01-04	CONTE MPT	(Seat No-3)
43	12285/2024	08.02.2024	SA-68/2001	B MOHAPATRA	GENERAL		Order Dtd. 2017-12-18 Judgement Dtd. 2017-12-18, Appealmemo,		(Seat No-3)
44	12286/2024	08.02.2024	BLAPL-10243/	F A KHAN	GENERAL		Order Dtd. 2024-01-19	BAIL-1	(Seat

			2023						No-6)
44 1	12289/ 2024	08.02.20 24	ABLAPL - 6837/2 023	P K MISHRA	GENE RAL		Order Dtd. 2023-08- 02	BAIL- 2	(Se at No- 12)
44 2	12296/ 2024	08.02.20 24	ABLAPL - 3470/2 017	G C ROUT	GENE RAL		Order Dtd. 2017-09- 06		(Se at No- 12)
44 3	12301/ 2024	08.02.20 24	WP (C) - 1731/2 013	R K ROUTRAY	GENE RAL		Order Dtd. 2024-01- 22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
44 4	12308/ 2024	08.02.20 24	WP (C) - 1731/2 013	R K ROUTRAY	GENE RAL		Judgement Dtd. 2024-01-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
44 5	12311/ 2024	08.02.20 24	WP (C) - 15957/ 2008	R R DAS	GENE RAL		Order Dtd. 2017-11- 30		(Se at No- 113)
44 6	12315/ 2024	08.02.20 24	WP (C) - 36238/ 2023	P K BEHERA	GENE RAL		Order Dtd. 2023-11- 08Petition,Annexure ,	WRIT BRANC H-8	(Se at No- 41)
44 7	12319/ 2024	08.02.20 24	WP (C) - 3365/2 008	R R DAS	GENE RAL		Order Dtd. 2008-03- 18		(Se at No- 41)
44 8	12322/ 2024	08.02.20 24	WP (C) - 16512/ 2009	S S BISWAL	GENE RAL		PetitionAnnexure,		(Se at No- 41)
44 9	12324/ 2024	08.02.20 24	WP (C) - 5920/2 020	B K KUND	GENE RAL		Order Dtd. 2020-02- 24	WRIT BRANC H-1	(Se at No- 3)
45 0	12327/ 2024	08.02.20 24	CRLMP- 296/20 23	P K JENA	GENE RAL		Order Dtd. 2024-01- 24	WRIT BRANC H-5	(Se at No- 32)
45 1	12330/ 2024	08.02.20 24	CMP- 1630/2 023	R K SAHU	GENE RAL		Order Dtd. 9999-12- 31Annexure,	WRIT BRANC H-5	(Se at No-

									20)
45 2	12333/ 2024	08.02.20 24	CONTC- 5351/2 022	M R BARIK	GENE RAL		Order Dtd. 2023-03- 22Annexure, Misc.cas e, Entire Order, Affidavit,	CONTE MPT	(Se at No- 3)
45 3	12336/ 2024	08.02.20 24	CRLREV - 226/20 23	P K DAS	GENE RAL		Order Dtd. 2024-01- 12Affidavit,	CRIMI NAL REVIS ION	(Se at No- 4)
45 4	12339/ 2024	08.02.20 24	CRLREV - 406/20 23	P K DAS	GENE RAL		Affidavit	CRIMI NAL REVIS ION	(Se at No- 5)
45 5	12343/ 2024	08.02.20 24	CRLREV - 320/20 23	P K DASH	GENE RAL		Affidavit	CRIMI NAL REVIS ION	(Se at No- 1)
45 6	12346/ 2024	08.02.20 24	CRLREV - 405/20 23	P K DASH	GENE RAL		Affidavit	CRIMI NAL REVIS ION	(Se at No- 5)
45 7	12348/ 2024	08.02.20 24	BLAPL- 14363/ 2023	K K NATH	GENE RAL		Order Dtd. 2023-12- 22	BAIL- 1	(Se at No- 4)
45 8	12349/ 2024	08.02.20 24	ABLAPL - 11178/ 2021	B SINGH	GENE RAL		Order Dtd. 2021-11- 11	BAIL- 2	(Se at No- 12)
45 9	12353/ 2024	08.02.20 24	ABLAPL - 15232/ 2023	P K JENA	GENE RAL		Order Dtd. 2024-01- 03	BAIL- 2	(Se at No- 7)
46 0	12354/ 2024	08.02.20 24	WP (C) - 33149/ 2022	U PATI	GENE RAL		Order Dtd. 2024-01- 24	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
46 1	12355/ 2024	08.02.20 24	WP (C) - 230/20 15	A PATI	GENE RAL		CounterRejoinder,		(Se at No- 103)
46 2	12356/ 2024	08.02.20 24	CRLMC- 1279/2 023	S C SUNDARA	GENE RAL		Order Dtd. 2023-08- 10	CRIMI NAL MISC	(Se at No- 1)
46 3	12486/ 2024	08.02.20 24	CRLMC- 3553/2	K C PANDA	GENE RAL		Order Dtd. 2023-12- 05Compromise	CRIMI NAL	(Se at

			023				Petition,	MISC	No-2)
464	12526/2024	08.02.2024	CONTC-6357/2023	R. K. ROUT	GENERAL		Order Dtd. 2023-09-21	CONTEMPT	(Seat No-4)
465	12527/2024	08.02.2024	WP (C) - 11473/2023	SK.MEHERULLA	GENERAL		Order Dtd. 2023-05-01	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
466	12641/2024	08.02.2024	WP (C) - 18947/2008	JAYADEV KHANDIA	GENERAL		PetitionAnnexure, Entire Order,		(Seat No-118)
467	12642/2024	08.02.2024	WP (C) - 113/2009	JAYADEV KHANDIA	GENERAL		PetitionAnnexure, Entire Order,		(Seat No-118)
468	12643/2024	08.02.2024	WP (C) - 18594/2008	JAYADEV KHANDIA	GENERAL		PetitionAnnexure, Entire Order,		(Seat No-118)
469	12644/2024	08.02.2024	WP (C) - 18943/2008	JAYADEV KHANDIA	GENERAL		PetitionAnnexure, Entire Order,		(Seat No-118)
470	12645/2024	08.02.2024	WP (C) - 18492/2008	JAYADEV KHANDIA	GENERAL		PetitionAnnexure, Entire Order,		(Seat No-118)
471	12646/2024	08.02.2024	WP (C) - 22995/2010	JAYADEV KHANDIA	GENERAL		PetitionAnnexure, Entire Order,		(Seat No-118)
472	12655/2024	08.02.2024	WA-1683/2023	S TRIPATHY	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No-3)
473	12669/2024	08.02.2024	WP (C) - 36974/2022	SK. MEHERULLAH	GENERAL		Order Dtd. 2023-01-10	WRIT BRANCH (DIVISION)	(Seat No-117)

								BENCH -3)	
47 4	12670/ 2024	08.02.20 24	WP (C) - 2084/2 023	SK. MEHERULL AH	GENE RAL		Order Dtd. 2023-02- 03	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)

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